

HIGH COURT OF DELHI : NEW DELHI

No. 3911 /G-9/Genl.-II/DHC

Dated 4/1/22

NOTICE INVITING QUOTATION

Sealed quotations are invited from interested parties for supply of **5000 nos. of good quality multi layered (including meltblown layer) washable Face Masks with the Amrit Mahotsav logo** every month, for a period of 03 months starting from January, 2022 to this Court.

Interested parties should submit their rates/quotation which should be valid for at least 03 months from the last date of quotation of rates along with sample to this Court. The quotation should be addressed to the Registrar General, High Court of Delhi and reach the Admn. Officer (Judl.), Receipt & Despatch (Establishment-II Branch), 2nd Floor, Administrative Block, High Court of Delhi, Sher Shah Road, New Delhi- 110003 latest by 24.01.2022 till 04.30 P.M. The quotations received without samples and after the date & time above mentioned shall not be entertained under any circumstances. The words "**QUOTATION FOR FACE MASKS WITH THE AMRIT MAHOTSAV LOGO**" should be superscribed on the top of envelope containing quotation.

This Court reserves its right to accept or reject any or all quotations without assigning any reason, whatsoever.


Administrative Officer (Judl.) 4/1/2022